

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13167/2008

(From the judgement and order dated 08/05/2008 in
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CMWP No. 13951/2008

COAL INDIA LTD.& ANR.

Petitioner(s)

VERSUS

SATYENDRA KUMAR SINGH & ORS.

Respondent(s)

(With appln(s) for vacating stay and prayer for interim relief and office report)) (For final
disposal)

With Con. Pet.(C) No.160/08 in SLP(C) No. 13167/08

Date: 28/10/2010

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Gp.Capt.Karan Singh Bhati,Adv.

For Respondent(s)

Mr. D.S. Mahra ,Adv

Mr. Pallav Banerjee,Adv.

Mr. Shukla Banerjee,Adv.

Mr. N.D.B. Raju,Adv.

Mr. N. Ganpathy,Adv.

UPON hearing counsel the Court made the following
O R D E RLet this matter be listed on 1st December,
2010, for final disposal, at 2.00 P.M.(Ganga Thakur)
PS to Registrar(Veena Khara)
Court Master